## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/76/2017

NAME OF THE APPLICANT

: ULTRATECH HOUSING LTD

**UNDER SECTION** 

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

SAIMATHY.

PRACTISING COMPANY SECRETARY COOP 16417)

FOR APPLICANT

S. Saurel

## **ORDER**

PCS representing the petitioner present and prayed time for making submissions. Time extended at her request. Put up on 27.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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